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Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2656/91

New Delhi this the 16th day of Nov. 1995

Hon'ble Mr N.V.Krishnan, Acting Chairman
Hon'ble Mr D.C.Verma, Member (J)

Vijay Pal
C/o Shri Karan Singh
Arya Pura, Subzi Mandi
Qrs. No.4243, Gali Chanda Singh
Delhi-110 006.Applicant.

Versus

Union of India through
1. Secretary
Ministry of Home Affairs
North Block, New Delhi.Respondent

2.

O R D E R (Oral)

Hon'ble Mr N.V.Krishnan, Acting Chairman

None appeared for the parties though called twice. Hence this order is being passed on the basis of available pleadings on record.

The applicant states that he has rendered $3\frac{1}{2}$ years of service in Class IV posts on casual basis in High Power Panel on Minorities, SC, ST and Weaker Sections under the Ministry of Home Affairs. His services were orally terminated w.e.f. 1.2.1984. He complains that people with lesser length of service have been provided alternative regular employment in various government departments. Hence he seeks a direction to the respondent to regularise him in Group-D post with all consequential benefits.

2. The respondents have filed a reply that the High Power Panel on Minorities, SC/ST and Weaker Sections, which was set up in 1980 was wound up in 1984. Therefore, the applicant who was engaged as a daily wager w.e.f.1.4.81 had to be disengaged on this account. The respondent further states that in regard to the instructions for

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re-engagement given by the respondents to Birbal and others, he states that this was done on the orders of the Tribunal in OA 868/90.

3. We have considered the pleadings. We are convinced that as the applicant was engaged only for the duration of the High Power Panel on Minorities, his dis-engagement therefore, cannot be faulted.

4. Further, if he had any grievance, he should have approached this Tribunal well in time. We notice that though the grievance arose in 1984, the OA was filed as late as October 1991.

5. Therefore, both on merits and laches, this application fails. It is dismissed.


(D.C. Verma)
Member (J)


(N.V. Krishnan)
Acting Chairman

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